



Sanction Order No. [S13982412433584](#)

Dated :04-12-2024 10:26 AM

Sanction Order

Sanction of the Competent Authority is hereby accorded to the payment of Rs. 3392000.00 (Thirty Three Lakhs Ninety Two Thousand rupees only) to the 2 beneficiaries/Institute mentioned in sanction list enclosed as Annexure-A as per the rules and eligibility of the सैनियर छात्रावास of the department. The aforesaid expenditure will be debited to the budget head under financial year 2024-2025 with below mentioned details.

The expenditure shall be made from the authorised grants and appropriations for the year as per the Government rules and eligibility of the concerned scheme(s).

Sanction Details

| | |
|------------------------------------|--|
| Scheme Name : | सैनियर छात्रावास |
| Budget Head/HOA | 033-2225-02-277-9673-0102-42-006 |
| Sanction Amount (Rs.) | 3392000.00 |
| (Amount in words) | Thirty Three Lakhs Ninety Two Thousand rupees only |
| Number of Beneficiaries/Institutes | 2 |
| Number of Approvals | 2 |

Encl.: Annexure A – Sanctioned List

(Sudhanshu Verma)
OIC

Department of Tribal Affairs
Madhya Pradesh

Copy to:

1. The Accountant General, Madhya Pradesh
2. Commissioner, Department of Tribal Affairs
Madhya Pradesh
3. Budget Controlling Officer, Department of Tribal Affairs
Madhya Pradesh/ Budget Section
4. DDO, Commissioner Department of Tribal Affairs
Madhya Pradesh
5. Concern Scheme OIC-HO, Department of Tribal Affairs
Madhya Pradesh
6. Concern District Collector
7. Concern Divisional Commissioner, Department of Tribal Affairs
Madhya Pradesh
8. Concern ACTW/DOTW, Department of Tribal Affairs
Madhya Pradesh
9. Enclosed Beneficiaries/Institutes

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जनजातीय कार्य विभाग
मध्य प्रदेश,



Sanction Order No. S13982412433584

Annexure-A

Dated : 04-12-2024 10:26 AM

| S.N | Application No./Institute Id/ PR Id | Approved Date. | Academic Year | Name of Beneficiary/Institute | Entitlement Type/ Months/ Installment | Payment Mode | Entitlement Amount (in Rs) | Recovered Amount - Remark (in Rs) | Sanctioned Amount (in Rs) |
|--|-------------------------------------|----------------|---------------|---|---|--------------|----------------------------|-----------------------------------|---------------------------|
| 1 | HSBAR230714 HSBAR230714 | 02-12-2024 | 2024-2025 | SHASKIY NAVEEN JANJATIYA SANYUKI SENIOR KANYA CHAIRVAS BARWANI | फर्नीचर एवं उपकरण - नवीन छात्रावास 150 सीटर/ | Account | 1696000.00 | 0.00 - | 1696000.00 |
| 2 | HSBAR230797 HSBAR230797 | 02-12-2024 | 2024-2025 | SHASKIY NAVEEN JANJATIY SANYUKT SENIOR BALAK CHAATRAVAS BARWANI | फर्नीचर एवं उपकरण - नवीन छात्रावास 150 सीटर/ | Account | 1696000.00 | 0.00 - | 1696000.00 |
| Thirty Three Lakhs Ninety Two Thousand rupees only | | | | | | | | | 3392000.00 |

(Sudhanshu Verma)
OIC

Department of Tribal Affairs
Madhya Pradesh

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